

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1600
ANSWERED ON:15.07.2009
AGREEMENTS ON TERRORISM
Agarwal Shri Jai Prakash

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has taken up the issue of terrorism with other countries after recurring incidents of terrorist attacks;
- (b) if so, the outcome thereof including the names of the countries with which the issue was discussed during the last two years and the current year; and
- (c) the details of agreements signed or likely to be signed with these countries to address the issue of terrorism?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) & (b) Yes. India continues to engage, as part of its global cooperation on countering terror, other countries and raises the issue of terrorism against India at appropriate forums. As part of our efforts to combat the menace of terrorism, Joint Working Groups (JWGs) on Counter-Terrorism have been established with 27 countries or regional organizations (list attached at Annex I). The JWGs provide a forum for counter-terrorism cooperation through sharing information and assessments regarding global terrorism, training and capacity building, promoting cooperation in counter-terrorism related technologies and equipment, and the strengthening of multilateral efforts in the area of counter-terrorism.

(c) The JWG meetings cover a wide range of subjects related to counter-terrorism. The JWG has served as a useful platform for cooperation in counter-terrorism through sharing mutual threat perceptions, assessing the regional security situation, coordinating approaches and action, and addressing common concerns such as drug-trafficking, financing of terrorism, bio-terrorism, aviation security, cyber security, law enforcement and extradition.